

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION NO. 2052
ANSWERED ON 06.08.2025

IMPLEMENTATION OF NATIONAL SCHEME FOR UPGRADATION OF ITIs

2052. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state: -

- (a) whether Government has decided to upgrade 1000 ITIs over a period of five years with an aim to enhance the quality and outcomes of skilling across India;
- (b) if so, the details thereof;
- (c) whether Government has identified the ITIs to be upgraded;
- (d) if so, the details on the criteria adopted for identification and the list of ITIs identified, State-wise; and
- (e) details on the progress made and the expenditure incurred on upgrading of IITs since 2024, year-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) & (b): Yes. The Cabinet has approved the National Scheme for Upgradation of Industrial Training Institutes (ITIs) and setting up National Centres of Excellence (NCOEs) for skilling, at an estimated cost of ₹60,000 crore (Central Share: ₹30,000 crore, State Share: ₹20,000 crore, and Industry Share: ₹10,000 crore). Under this scheme, inter alia, course content and design will be aligned with industry skill requirements, and new courses will be introduced to address emerging areas, with the objective of creating a future-ready skilled workforce to meet the evolving needs of India's economy and enhance industrial value addition.

(c) & (d): As per the Cabinet approval, selection of ITIs will be led by State/UT Governments in consultation with industry ensuring alignment with emerging skill needs and local industrial potential. Accordingly, States/UTs are required to submit proposals based on interest and readiness, including industry collaboration. The implementation of the upgradation of ITIs, would be through a Strategic Investment Plan (SIP) prepared by an Anchor Industry Partner (AIP), approved by State/UT Government and MSDE.

(e) The scheme was approved by the Cabinet on 7th May 2025. Stakeholder consultations have been conducted with State/UT Governments, industry representatives, industry associations, and global experts to ensure alignment with best practices. As of now, no funds have been released to States/UTs. Fund disbursement will be undertaken in phases based on approval of proposals submitted by States/UTs, in line with the scheme's guidelines and implementation framework.
